

DIVISION BENCH  
COURT - II

**P-103**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/22(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>THE CANARA BANK LIMITED VS TOPLINE COMMODITIES PVT LTD</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Mr. Suyash Ghosh Dastidar, Adv. ] For the Financial Creditor

Ms. Sankari Roy, Adv. ]

Mrs. Sayori Mukhopadhyay, Adv. ]

Ms. Meenakshi Manot, Adv. ] For the Corporate Debtor

Ms. Shreya Choudhury, Adv. ]

**ORDER**

1. Ld. Counsel for the parties present.
2. Hard copy of the reply is yet to be furnished, List the matter for consideration on **20.05.2024**.
3. In the event rejoinder is required to be filed and the same be done in two weeks'.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**